

**Conversion of Property to
Freehold**

2476 SHRI SANAT KUMAR MANDAL:
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the response from the plot-holders, DDA flat holders and those holding L&DO property in Delhi to freehold scheme;

(b) how many of Delhi's leasehold properties/including those of L&DO will actually be converted to freehold as per applications received by the authorities concerned as on July 1, 1992; and

(c) the amount which is likely to be accrued to the Government on this account—separately for DDA and L&DO properties?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). About 22,000 forms have been sold by the DDA and the number of applications received for conversion is 1100. Likewise, about 2300 forms have been sold by the L&DD and the number of applications received for conversion is 225. All properties for which applications have been and which satisfy all the conditions laid down for conversion will granted freehold rights.

(c) The amount likely to accrue to the Govt. on this account from conversion cannot be anticipated at this stage as the same depends on the responses from the applicants for conversion.

[*Translation*]

Decentralisation of MCD

2477. SHRI MRUTYUNJAYA NAYAK:
Will the Minister of HOME AFFAIRS be pleased to refer to reply given to Unstarred Question No. 4730 on March, 26, 1992 and state:

(a) whether any final decision has been taken by the Union Government regarding decentralisation of Municipal Corporation of Delhi;

(b) if so, the details thereof; and

(c) if not, the reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c). The question of restructuring of the Municipal Corporation of Delhi is under consideration of the Government.

[*English*]

**Upgradation of Slums Vijayawada
by DDA**

2478 SHRI SOBANDRESWAR RAO VADDE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Overseas Development Administration has agreed to the proposal for upgradation of slums of Vijayawada city in Andhra Pradesh;

(b) if so, the details thereof; and

(c) the stage at which the implementation of this project stands at present?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) The project proposal envisages upgradation of 136 slums of Vijayawada at an estimated cost of Rs. 49.15 crores (& 16.25 Million) covering 2.49 lakhs slum dwellers. The project entail not only development of physical infrastructure and provision of civic amenities but also community development